Non-filing of annual returns by NGOs

194. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a number of NGOs receiving foreign donations have not filed mandatory annual returns for years; and
- (b) if so, the details of such NGOs and the action taken, if any, against such NGOs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. In 2011-12, notices were sent to 21,493 associations, who were found to have not submitted Annual Return under Foreign Contribution (Regulation) Act, 2010 (FCRA, 2010) for the years 2006-07, 2007-08 and 2008-09. In 2014, notices have been issued to 10343, associations who have not filed annual returns for 2009-10 to 2011-12. The details of NGOs who have not filed returns is available on the website of the Ministry of Home Affairs http://mha1.nic.in/fcra.htm. During 2012 registrations of 4138 associations was cancelled under FCRA for non-submission of Annual Returns.

Attack on churches in Delhi

195. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there has been a number of alleged attacks on the churches in Delhi during the months of December, 2014-February, 2015; and
- (b) if so, the details thereof and the action taken to book the culprits and ensure the safety of places of worship in the capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per Delhi Police, following incidents of attack on churches occurred in Delhi in the recent past:—

- (i) Fire incident at St. Sebastian Church, Dilshad Garden on 01.12.2014.
- (ii) Breaking of window pane of Jasola Church on 6.12.2014
- (iii) Fire incident at Church of Resurrection at Sector-6, Rohini on 3.01.2015.
- (iv) Vandalism at Vikas Puri Church on 14.01.2015.
- (v) Theft at Saint Alfonso Church, Vasant Kunj on 2.02.2015.

Following steps have been taken by the Government to book the culprits and ensure the safety of places of worship in the capital:—

- (i) All the churches have been identified and assessed for their security arrangements.
- (ii) These churches have been depicted/plotted on a map for a holistic view.
- (iii) All the concerned officers specially DCPs and SHOs concerned have been directed to take care of security of these worship places.
- (iv) PCR Vans, ERVs and motorcycles patrol have been deployed around the Churches for enhanced security. At all vulnerable locations, static deployment is made during night hours.
- (v) There are 240 churches in Delhi. The DCP and police station staff have also been directed to make surprise visit to the churches.
- (vi) The directors and management of these institutions have been requested to install CCTV cameras and deploy guards for the safety and security of these places. At present, 161 churches have installed CCTV cameras. 54 churches have got installed CCTV cameras on the insistence of Police.
- (vii) Contact numbers of Coordinators of religious places have been exchanged with concerned police station staff.
- (viii) All field officers have been directed to keep a Visitors' Register in each church for making necessary entries by patrolling staff, in order to ensure proper patrolling.
- (ix) Local sources have been motivated to provide inputs for any such mischief well in advance
- (x) A new Facebook page "Minority Brethren" has been created by Delhi Police for posting problems related to any institution or school etc.
- (xi) DCP Sh. Joy Tirkey has been nominated as nodal officer for the redressal of the problems of minority community.
- (xii) The steps so taken for the security and safety of the churches have been given wide publicity through media with an aim to reach the masses.

Crime against women and girls in Delhi

196. SHRI NEERAJ SHEKHAR: SHRI ARVIND KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the increase in cases of rape, molestation, misbehaviour with